ANNEXURE -7

Name of Corporate Debtor: M/s Albanna Engineering (India) Private Limited

Date of commencement of CIRP : Nov 1,2019 List of Creditors as at Sept 10,2021

List of secured Operational creditors (Government Dues)

Amount (Rs)

		Details of Claimant			ils of Claims Received	Details of Claim Admitted								
SI	no	Dept		Date of Receipt	Amount of Claim	Amount of claim admitted	Nature of Claim	Whether Related Party	% of voting share in COC ,if aplicable	Amount of continge nt claim	Amount of any mutual dues which may be set off	Amount of claim not admitted	Amount of claim under verificati on	Remarks
	1	Transfer Pricing (TP)	Income Tax	31-12-2020	1,33,33,156	1,33,33,156	TP - Penalty	No	NA	()	0 () (0 NA
	7	Works Contract - Kerala State Tax Officer	GST - Kerala State	30-12-2020	1,10,65,306	1,10,65,306	GST dues	No	NA	()	0 () (0 NA
	•	DG of GST Intelligence Kochi Kerala	GST	16-01-2021	21,58,60,920 24,02,59,382	21,58,60,920 24,02,59,382	Service Tax dues	No	NA	()	0 0)	0 NA